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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No292/9/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Star Merchantile
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Pvt Ltd
UNDER SECTION	9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Arjun Reddy	Advocate	9848832855	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Adv Respondent	vikram@cvlawchambers 9949901611	

ORDER

Heard Mr.B.Arjun Reddy, Learned Counsel for the Petitioner and
Mr.P.Vikram, Learned Counsel for the Respondent.

At the request of both the Counsels, case is posted to 22.12.2017.


Member (T)

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Member (J)